

कार्यालय जिलाधिकारी, फिरोजाबाद।

53

Ref No.: 94/4210/2023-24/ROPCB

Date: 27/04/2023

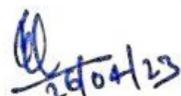
To,
The Registrar,
National Green Tribunal,
Principal Bench,
New Delhi
Email: judicial-ngt@gov.in

Sub: Reply on behalf of Respondent No. 4 to the Joint Committee Report dated 19.01.2023 in O.A. No. 510/2022 in accordance with the order of the Hon'ble National Green Tribunal, New Delhi dated 28.02.2023.

Sir,

1. That vide the order of the Hon'ble National Green Tribunal, New Delhi dated 28.02.2023, the undersigned ("**Answering Respondent**") was made a respondent in Original Application No. 510 of 2022, *Ramnaresh vs. State of UP & Ors.* ("**OA**"). The said order also directed the Answering respondent to file a reply to the Joint Committee Report dated 19.01.2023 filed in the instant OA.
2. It is requested that the reply of the Answering Respondent attached herewith be hereby taken on record for consideration by the Hon'ble Tribunal.

Yours sincerely,


(Ravi Ranjan)
District Magistrate,
Firozabad

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

(NGT), NEW DELHI

O.A. No. 510 OF 2022

IN THE MATTER OF:

RAMNARESH

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH AND OTHERS

...RESPONDENTS

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

(NGT), NEW DELHI

O.A. No. 510 OF 2022

IN THE MATTER OF:

RAMNARESH

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH AND OTHERS

...RESPONDENTS

Reply on behalf of Respondent No. 4 to the Joint Committee Report dated 19.01.2023 in accordance with the order of the Hon'ble National Green Tribunal, New Delhi dated 28.02.2023.

Reply:

It is to mention that the complainant Ramnaresh S/o Lt. Santveer R/o Anand nagar, Tundla , District Firozabad in his complaint dated 24/04/2022 made the averment that Nagar Palika Parishad Tundla had constructed a public toilet over the Pamari drain after getting the NOC from the Irrigation Department, Hathras. It was also mentioned in the complaint that the waste water from the toilet is being discharged in the Pamari drain without getting it treated in any Sewage Treatment Plant.

As per the directions of Hon'ble NGT a Joint Committee was constituted on 26/12/2022. The said Joint Committee of SDM Tundla, Executive Engineer, Irrigation, Hathras, Executive officer Nagar Palika Parishad Tundla, Regional Officer, UPPCB inspected the Pamari drain on 09.01.2023. The committee found that the public toilet was constructed on the Pamari drain illegally. After the finding of the committee Assistant Engineer(III), Irrigation Department, Hathras vide his letter dated 13.01.2023 directed Executive Officer, Nagar Palika Parishad, Tundla to remove the illegally constructed toilet from the drain. In compliance of that the Executive Officer , Nagar Palika Parishad, Tundla and the officials from

the Irrigation department jointly demolished the structure of toilet constructed over Pamari drain on 17.01.2023. 56

The report of Joint Committee was submitted in the NGT on 19.01.2023. In the above mentioned report the Joint Committee in its ATR at point no 7(3) mentioned that "Executive Officer, Nagar Palika Parishad, Tundla and Irrigation Deptt Hathras jointly demolished the illegal Sauchalaya through JCB machine on dt. 17.01.2023 & damaged the whole civil structure from Pamari drain and now sewage discharge in Pamari drain is stopped which was going through Sauchalaya."

Accordingly the response from the respondent no 4 is hereby submitted for the kind consideration of Hon'ble Tribunal.

dl
26/04/23
(Ravi Ranjan)
District Magistrate,
Firozabad

1

"BY EMAIL"

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
ORIGINAL APPLICATION NO. 510 OF 2022
Ramnaresh Vs. State of Uttar Pradesh & Ors.

To

1. State of Uttar Pradesh,
Through Chief Secretary,
Government Of Uttar Pradesh,
101, 'B' Block, Lok Bhawan,
U.P. Secretariat, Lucknow - 226001,
Email Address: csup@nic.in (RESPONDENT NO.1)
2. Executive Officer, Nagar Palika Parishad, Tundla
Kothi No 1, Tundla Railway Colony, Uttar Pradesh-283204
Email: nagarnigamfzd@gmail.com (RESPONDENT NO.2)
3. District Magistrate, Tundla
Civil Lines Road, Dabrai, Uttar Pradesh 283203
Email Address: dmfir@nic.in (RESPONDENT NO.4)

NOTICE

Whereas the above titled Application was listed before the Hon'ble Tribunal on 28.02.2023 (copy of order, petition and report are enclosed), when the Tribunal inter-alia passed the following order (reproduced relevant extracts only):-

"4. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) the State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) Executive Officer, Nagar Palika Parishad, Tundla (3) State PCB and (4) District Magistrate, Tundla who stand impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application.

5. Respondent no. 3 is already appearing before this Tribunal through counsel. Notices alongwith the copies of the application and report of the Joint Committee be issued to respondents no. 1, 2 and 4 requiring them to file their reply/response.

6. Reply/response by the respondents no 1, 2 and 4 be filed within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

7. List for further consideration on 29.05.2023."

2. Now, take further notice that the above matter will be listed for further consideration before the Hon'ble Tribunal on 29th May, 2023, at Faridkot House, Copernicus Marg, New Delhi-110001 through physical hearing (with hybrid option), when you may appear before the Hon'ble Tribunal either, in person or by a pleader duly instructed, and file responses/repplies, as per directions of the Hon'ble Tribunal vide Order dated 28.02.2023.

3. Take further notice that in default of your appearance on the date above mentioned, the said Application will be heard and determined in your absence.

4. Given under my hand and the seal of this Tribunal, on this 04th March, 2023.

Note: (For Orders, Cause Lists & other information, please visit our website www.greentribunal.gov.in)

1242/SP/NS

SO-7

12/3/23

(आसीय तिवारी)

सचिव,
पर्यावरण, वन एवं
जलवायु परिवर्तन विभाग,
उत्तर प्रदेश सरकार।

12/3/23

12/3/23
Consultant (Judicial), NGT.

Item No. 6

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 510/2022

Ramnaresh

...Applicant

Versus

State of U.P. & Ors.

...Respondents

Date of hearing: 28.02.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None.

Respondent: Ms. Shivangi Kumar, Proxy Counsel for Mr. Arvind Kumar Advocate for UPPCB.

Application is registered based on a letter petition received by Email.

ORDER

1. The grievance in the present application is regarding discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna.

2. Vide order dated 30.08.2022, this Tribunal constituted a Joint Committee with direction to submit its Factual and Action Taken Report within two months which period was extended vide order dated 20.12.2022.

3. In compliance thereof report of the Joint Committee has been filed vide email dated 19.01.2023. The relevant part of the report is reproduced below:-

"1.0. Background

In compliance of the Hon'ble NGT order dated 30.08.2022 in the matter of O.A. No. 510 of 2022 Ramnaresh Versus State of

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Uttar Pradesh and others regarding verification of factual position of complaint about discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. The relevant part of the order is as follow:

"...Accordingly, we constitute a joint committee comprising representative of State PCB and District Magistrate, Firozabad and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position, take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within two months by e-mail at judicial-ngt@gov.in. The State PCB will be the nodal agency for coordination and compliance."

In compliance to said order, following committee was constituted. Nominated Members

1. Sh. Satyendra Kumar, SDM, Tundla
2. Sh. Baljeet Singh, Executive Engineer, Irrigation deptt. Hathras.
3. Sh. Surendra Pratap, Executive Officer, Nagar Palika Parishad, Tundla.
4. Sh. V.K. Dubey, Regional Officer, U.P.P.C.B., Firozabad.

2.0. Inspection and Monitoring of Joint Committee:

Committee carried out the inspection of the Pameri Drain on dt. 09.01.2023. During the inspection S.D.M., Tundla & representative of Pameri Drain (Ex-En irrigation department, Hathras and Executive officer, Nagar Palika Parishad, Tundla.) were present. The applicant was informed through telephonically and text by UPPCB to associate with joint inspection committee but applicant did not associate with the joint committee. Pameri Drain salient observation and recommendations of inspection team are given below.

3.0. Introduction:

Complainant stated in his complain that Discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. To verify the factual status. The Inspection of Pameri drain was carried out on 09.01.2023. Toilets have been constructed over the drain in the mid of Tundla town. The mix sewage Waste water from the toilet/Sauchalaya was going into the drain. As per the irrigation department's letter dt. 01.03.2017, they had given conditional NOC letter only for the constructions of drain (Annexure-A).

Executive Officer, Nagar Palika Parishad, Tundla has also reported to Additional District Magistrate (FIR), Firozabad vide letter dt. 20.12.2022. That they have constructed Sauchalaya over the drain (Annexure-B).

4.0. Inspection of Pameri Drain:

District Magistrate, Firozabad has constituted the inspection team of S.D.M., Tundla, Ex. Engineer, Irrigation deptt., Hathras, E.O. Tundla & R.O., UPPCB, Firozabad. Regarding complaint inspection the committee/representative visited the Pamari drain start point at Village-Pamari, Tehsil-Tundla, District-Firozabad and sample collection were carried out on dt. 09.01.23 of Pamari Village/Pamari drain having Lat. — 27.265867°, Long. — 78.23402°.

Pamari drain which starts from Villgae- Pamari and meets a big pond near Village-Mohammadabad (Tundla) having area of around 2.0 Hectare as per Nagar Palika discussion. A culvert under passing National Highway which carries ponds water & rain water including the discharge of Mohammada bad village but presently no flow was noticed during inspection.

As per the report of Nagar Palika, Tundla. They have constructed permanent roof top slab over the Pamari drain and Toilets has been constructed over it for which septic tank & soak pit provided. During inspection it is noticed that the domestic sewage is discharged in Pamari drain. Which travels around 12 kms. & on the way of Sewage mixed waste water of the drain is used by local farmers for Irrigation purpose by providing Diesel Engine also as per their requirements. The drain passes through Village-Chulawali, Nagla Teja, Nagla Gadhiya (Rasulabad) & Nagla Chhar at approx 7 Kms having Lat. 27.156423° & Long. 78.241558°. The drain ends nearby Village Nagla Chhar. The whole drain water is temporarily stopped by local farmers. After that there is no waste water/ sewage was flowing in the drain and the drain found in dry condition (Photograph of the drain is attached as Annexure-C). Hence at present there is no direct discharge in River Yamuna. Only during rainy season it may be meets River Yamuna. No other encroachment were found over the drain other than toilets during the inspection. Effluent samples was collected during inspection from the following sampling points.

5.0. Detail of Sampling points are given below.

| S.No. | Date of Sample Collection | Sampling Points | Lat. & Long. |
|-------|---------------------------|--|---------------------------------------|
| 1 | 09.01.2023 | Pamari (Panwari) Village (Drain) (Starting Point) | Lat:- 27.265867° Long:- 78.23402° |
| 2 | 09.01.2023 | Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the big pond | Lat:- 27.232182° Long:- 78.236272° |

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| | | | |
|---|------------|---|---------------------------------------|
| 3 | 09.01.2023 | Mohammadabad Village pond after meeting Pamari(Panwari) drain | Lat:- 27.231778' Long:- 78.236378' |
| 4 | 09.01.2023 | Christ the king inter college, Mohammadabad, Tundla Road populated area Tundla. | Lat:- 27.228212' Long:- 78.237052' |
| 5 | 09.01.2023 | Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya (Before meeting River Yamuna) | Lat:- 27.209576' Long:- 78.24508' |

The effluents sample deposited to the Regional Office Laboratory, UPPCB, Agra for Analysis purposes. As per the sample Analysis report received from R.O., UPPCB, Agra Office. The quality of mixed Domestic effluents is not meeting the standards (Annexure-D).

6.0. Details of Analysis report are given below.

| S. No. | Sampling Points | Parameter as per water testing report | Standard |
|--------|---|--|--|
| 1 | Pamari (Panwari) Village (Drain) | PH- 7.9, TSS-687 mg/l, B.O.D.-194 mg/l, COD- 416 mg/l, TDS- 1718 mg/l. | PH- 5.5 to 9.0 TSS - 100 mg/ ltr BOD - 30 mg/ ltr COD - 250 mg/ ltr TDS- No Standard |
| 2 | Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the pond -1 | PH- 8.1, TSS-109 mg/l, B.O.D.-28 mg/l, COD- 104 mg/l, TDS- 537 mg/l. | |
| 3 | Mohammadabad Village pond-2 after meeting Pamari (Panwari) drain | PH- 7.7, TSS-164 mg/l, B.O.D.-58 mg/l, COD- 168 mg/l, TDS- 1511 mg/l. | |

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| | | |
|---|--|--|
| Christ the king inter college, Mohammadabad, Tundla Road populated area Tundla. | PH. 8.4, TSS-235 mg/l, B.O.D.-116 mg/l, COD- 384 mg/l, TDS- 2216 mg/l. | |
| Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya | PH. 8.1, TSS-128 mg/l, B.O.D.-114 mg/l, COD- 368 mg/l, TDS-1841 mg/l. | |

7.0. Action Taken Report (ATR)

1. Asstt. Engineer (III), Irrigation deptt., Hathras has given letter Dt. 13.01.2023 to Executive Officer, Nagar Palika Parishad, Tundla that illegal Sauchalaya constructed over the Pamari drain should be removed within 03 days (Letter Copy enclosed).

2. A notice has been issued to Executive Officer, Tundla dt. 10.01.23 regarding sewage discharge in Pamari drain by U.P.P.C.B. (S.P.C.B.) (Copy enclosed):

3. Executive Officer, Nagar Palika Parishad, Tundla and Irrigation deptt., Hathras jointly demolished the illegal Sauchalaya through JCB machine on dt. 17.01.2023 & damaged the whole civil structure form Pamari drain and now sewage discharge in Pamari drain is stopped which was going through Sauchalaya. Compliance report of Executive Engineer, Irrigation deptt., Hathras in this regard dt. 18.01.2023 submitted."

4. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) the State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) Executive Officer, Nagar Palika Parishad, Tundla (3) State PCB and (4) District Magistrate, Tundla who stand impleaded as respondents no. 1 to 4. The Registry is directed to prepare and attach memo of parties to the application.

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6. Reply/response by the respondents no 1, 2 and 4 be filed within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

7. List for further consideration on 29.05.2023.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

February 28, 2023
AG

Letterdt-13.01.23

सहायक/अतिरिक्तपूर्ण

कार्यालय सहायक अभियन्ता तृतीय
सिंचाई खण्ड, हाथरस

पत्रांक: /सहा0अभि0तृतीय/गरी पगाड़ी नाला/ दिनांक: /01/2023
विषय: पगाड़ी ड्रेन पर किये गये अवैध तरीके से शौचालय का निर्माण एवं उक्त ड्रेन में गटा
पानी डालना आदि को सम्बन्ध में।

सर्व: अधिशासी अभियन्ता के पत्रांक 3675/सिखहा/दिनांक: 21/12/2022

अधिशासी अभियन्ता, नगर पालिका परिषद टुण्डला, जिला-फिरोजाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि आपको द्वारा पगाड़ी ड्रेन के
ऊपर अवैध तरीके से शौचालय का निर्माण किया गया है एवं उक्त ड्रेन में गटा पानी का धिनः
सीवेज ट्रीटमेन्ट प्लान्ट के ही डालने का कार्य किया जा रहा है। उक्त अतिक्रमण करने की वःडं
अनुमति विभाग द्वारा प्रदान नहीं की गयी थी। जिसके कारण आपके विरुद्ध विधिक विमःणः
कार्यवाही करते हुये कॅनाल एक्ट-1873 की धाराओं अन्तर्गत नोटिस दिया गया है। साथ ही
उक्त प्रकरण मा0 ग्रीन ट्रीब्युनल न्यायालय में विचाराधीन है।

अतः आपको सूचित किया जाता है कि उक्त अवैध तरीके से निर्माण किये गये
शौचालय/अतिक्रमण को तीन दिवस के अन्दर हटवाना सुनिश्चित करें। अन्यथा सिंचाई विभाग
द्वारा उक्त अतिक्रमण को हटा/तोड़ दिया जायेगा एवं अतिक्रमण को हटाने/तोड़ने में हुआ पूर्ण
खर्चा आपसे वसूल किया जायेगा। जिसका पूर्ण उत्तरदायित्व आपका होगा।

सहायक अभियन्ता तृतीय
सिंचाई खण्ड, हाथरस

पत्रांक: 18 /सहा0अभि0तृतीय/ दिनांक: 13 /01/2023

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. जिलाधिकारी महोदय, फिरोजाबाद।
2. आपर जिलाधिकारी (रा0/बि0), फिरोजाबाद।
3. अधिशासी अभियन्ता, सिंचाई खण्ड, हाथरस को उनके पत्रांक 3675/सिखहा/ दिनांक:
21/12/2022 के अनुपालन में।

सहायक अभियन्ता तृतीय
सिंचाई खण्ड, हाथरस

उत्तर प्रदेश सरकार
सिंचाई एवं जल संसाधन विभाग

कार्यालय अधिशासी अभियन्ता
Office of The Executive Engineer
सिंचाई खण्ड हाथरस
Irrigation Division, Hathras



नहर पोपिया कोठी, हाथरस
Nahar Popiya Kothi, Hathras
Phone No. 05722- 272306
E-Mail ID- ceidhathras@gmail.com

पत्रांक:- /सिंखहा/ दिनांक:- /01/2023

विषय:- रामनरेश पुत्र स्व० श्री सन्तवीर, निवासी- आनन्द नगर, दूण्डला द्वारा पमाडी ड्रेन की शिकायत के सम्बन्ध में।

जिलाधिकारी, जनपद- फिरोजाबाद।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि श्री रामनरेश पुत्र स्व० श्री सन्तवीर, निवासी- आनन्द नगर, दूण्डला द्वारा पमाडी ड्रेन की जो शिकायत मा० नेशनल ग्रीन ट्रिब्यूनल को की गयी है, उसके क्रम में दिनांक:- 17.01.2023 को जिलाधिकारी, जनपद- फिरोजाबाद एवं अधिशासी अधिकारी, नगर पालिका दूण्डला, जनपद- फिरोजाबाद के सहयोग से पमाडी ड्रेन पर बने शौचालयों एवं अतिक्रमण को ध्वस्त करा कर उक्त अतिक्रमण हटवा दिया गया है। सूचनार्थ सेवामें प्रेषित है।

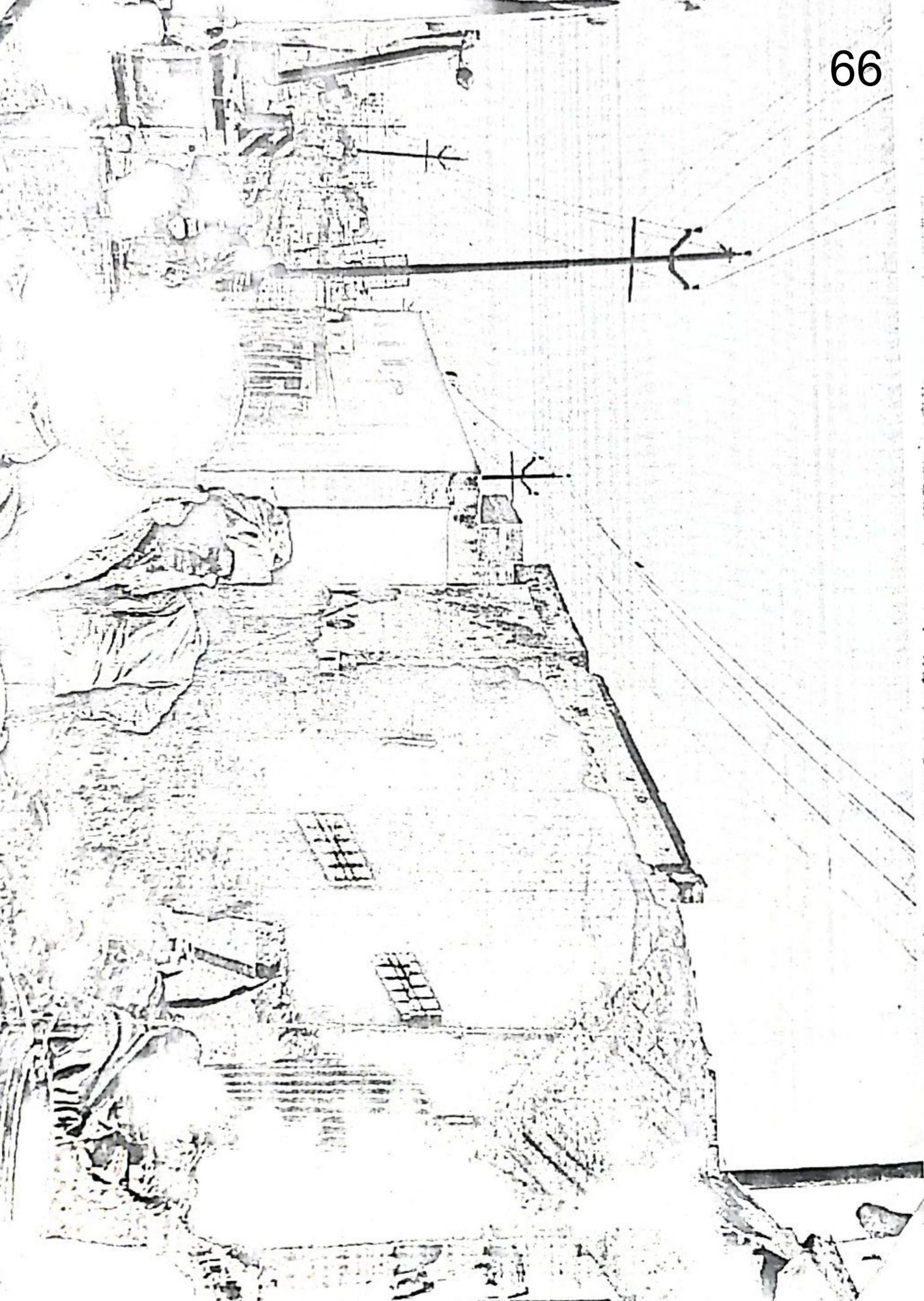
अधिशासी अभियन्ता
सिंचाई खण्ड हाथरस

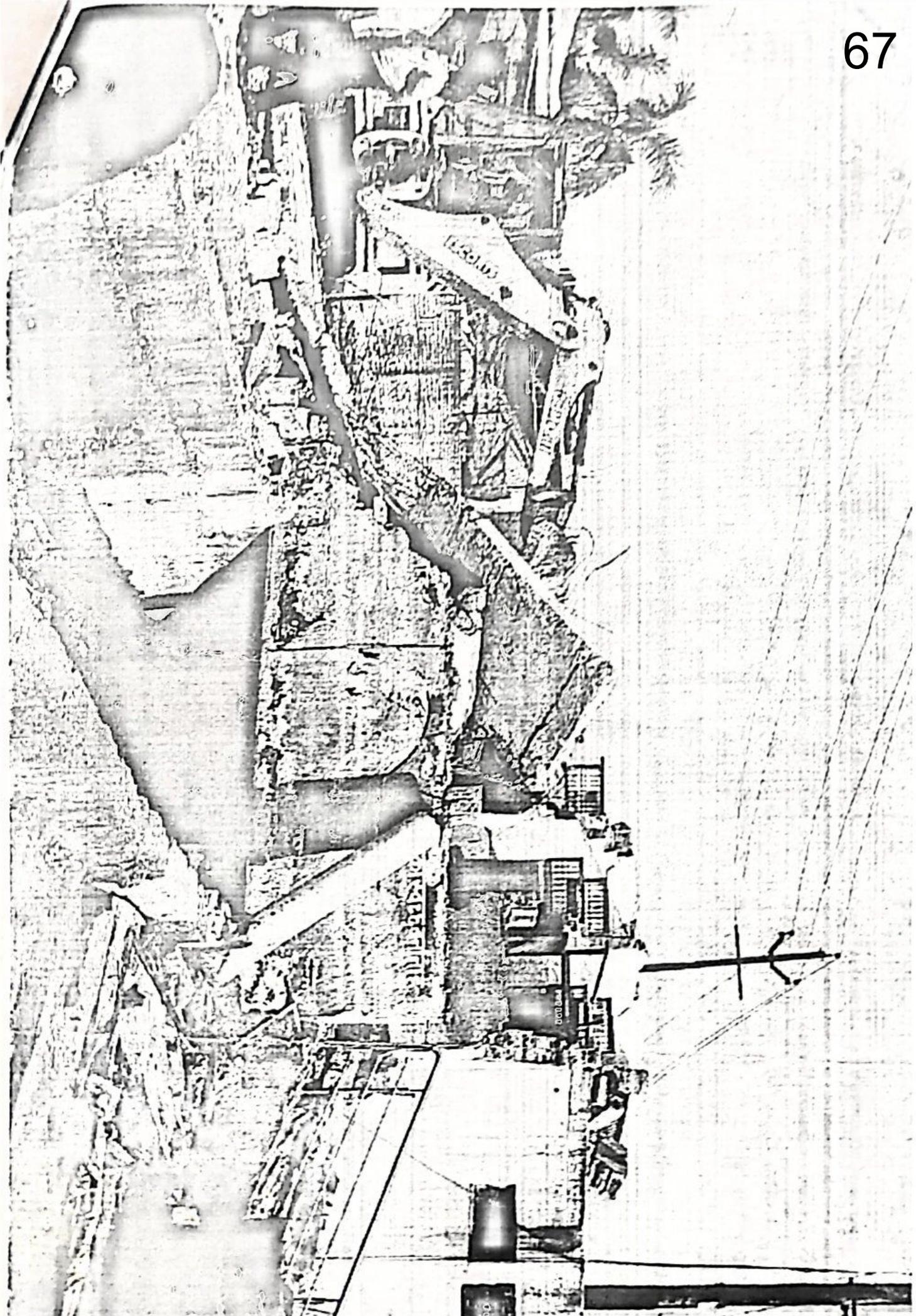
पत्रांक: 15A /सिंखहा/ तददिनांक: 18/01/2023

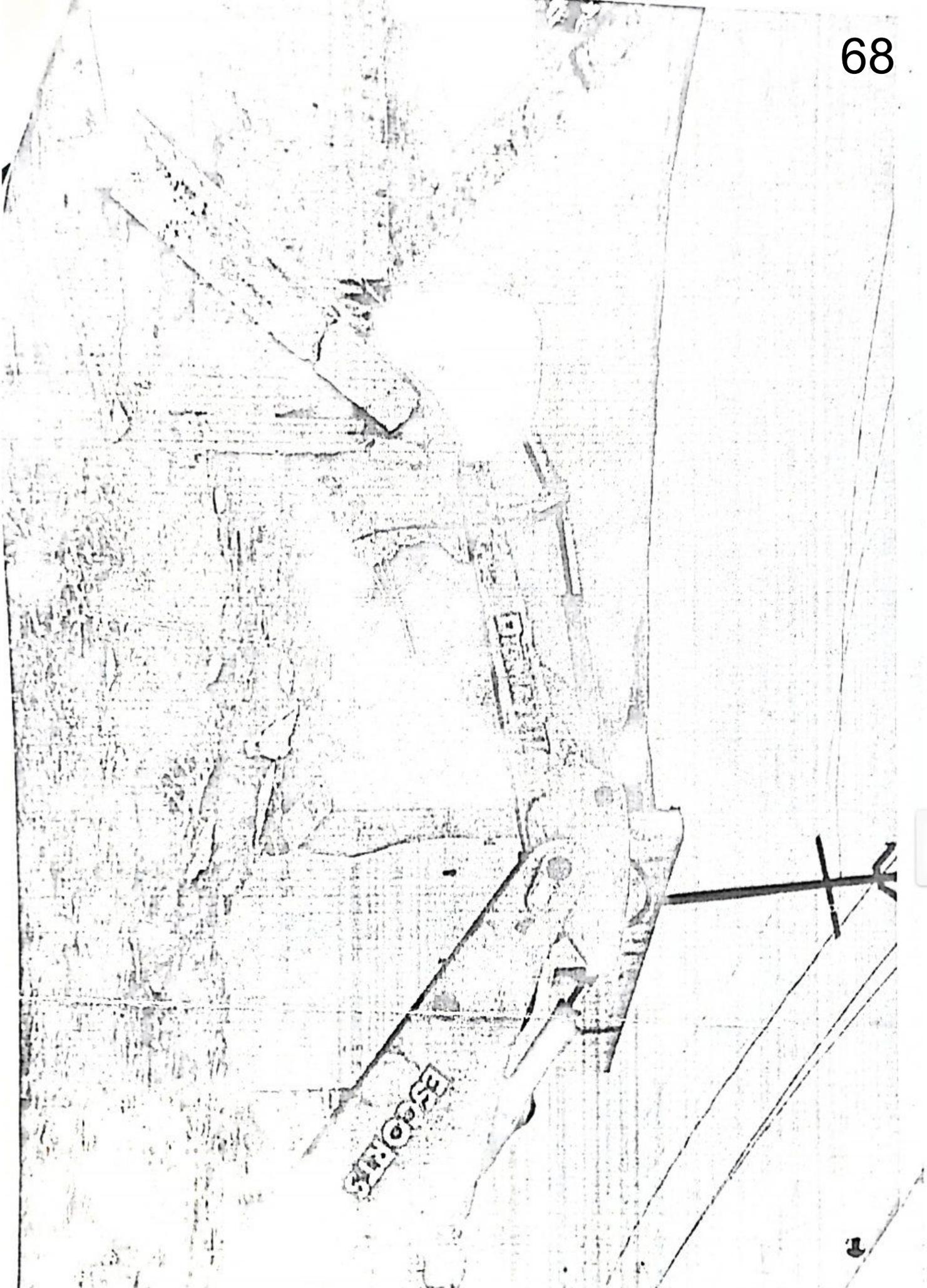
प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, सुहाग नगर, फिरोजाबाद।
2. अधिशासी अधिकारी, नगर पालिका दूण्डला, जनपद- फिरोजाबाद।

अधिशासी अभियन्ता
सिंचाई खण्ड हाथरस







B-10-12





REPORT
PLACED BEFORE HON'BLE NATIONAL GREEN TRIBUNAL
(NGT), NEW DELHI
O.A. No. 510 of 2022

IN THE MATTER OF
RAMNARESH **APPLICANT**

VERSUS

STATE OF UTTAR PRADESH AND OTHERS **RESPONDENT**

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| 1. | REPORT OF JOINT COMMITTEE CONSTITUTED IN THE MATTER OF O.A. NO. 510/2022 RAMNARESH VERSUS STATE OF UTTAR PRADESH AND OTHERS IN COMPLIANCE OF HON'BLE NGT, ORDER DATED: 30.08.2022. | |
| 2. | ANNEXURE-A: HON'BLE NGT ORDER DATED:30.08.2022 | |

In compliance of

Hon'ble NGT, Principal Bench, New Delhi's order dated 30.08.2022

In the matter of Original Application No.510/2022

(Ramnaresh Versus State of Uttar Pradesh and others)

Joint Committee as per order

UPPCB & District Magistrate, Firozabad, U.P.
(Additional Committee members, S.D.M., Tundla,
Ex-En Irrigation Department, Hathras,
E.O. Nagar Palika, Tundla)

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1.0. Background

In compliance of the Hon'ble NGT order dated 30.08.2022 in the matter of O.A. No. 510 of 2022 Ramnaresh Versus State of Uttar Pradesh and others regarding verification of factual position of complaint about discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. The relevant part of the order is as follow:

".....Accordingly, we constitute a joint committee comprising representative of State PCB and District Magistrate, Firozabad and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position, take appropriate remedial action by following due process of law and submit its Factual and Action Taken Report within two months by e-mail at judicial-ngt@gov.in The State PCB will be the nodal agency for coordination and compliance."

In compliance to said order, following committee was constituted.

Nominated Members

1. Sh. Satyendra Kumar, SDM, Tundla
2. Sh. Baljeet Singh, Executive Engineer, Irrigation deptt., Hathras.
3. Sh. Surendra Pratap, Executive Officer, Nagar Palika Parishad, Tundla.
4. Sh. V.K. Dubey, Regional Officer, U.P.P.C.B., Firozabad .

2.0. Inspection and Monitoring of Joint Committee:

Committee carried out the inspection of the Pameri Drain on dt. 09.01.2023. During the inspection S.D.M., Tundla & representative of Pameri Drain (Ex-En irrigation department, Hathras and Executive officer, Nagar Palika Parishad, Tundla.) were present. The applicant was informed through telephonically and text by UPPCB to associate with joint inspection committee but applicant did not associate with the joint committee. Pameri Drain salient observation and recommendations of inspection team are given below.

3.0. Introduction:

Complainant stated in his complain that Discharge of untreated sewage in Pameri drain which is adding to pollution of River Yamuna. To verify the factual status, The Inspection of Pameri drain was carried out on 09.01.2023. Toilets have been constructed over the drain in the mid of Tundla town. The mix sewage Waste water from the toilet/Sauchalaya was going into the drain. As per the irrigation department's letter dt. 01.03.2017, they had given conditional NOC letter only for the constructions of drain (Annexure-A).

Executive Officer, Nagar Palika Parishad, Tundla has also reported to Additional District Magistrate (F/R), Firozabad vide letter dt. 20.12.2022. That they have constructed Sauchalaya over the drain (Annexure-B).

4.0. Inspection of Pameri Drain:

District Magistrate, Firozabad has constituted the inspection team of S.D.M., Tundla, Ex. Engineer, Irrigation deptt., Hathras, E.O. Tundla & R.O., UPPCB, Firozabad. Regarding complaint inspection the committee/representative visited the Pamari drain start point at Village-Pamari, Tehsil-Tundla, District-Firozabad and sample collection were carried out on dt. 09.01.23 of Pamari Village/Pamari drain having Lat. – 27.265867⁰, Long. – 78.23402⁰.

Pamari drain which starts from Villgae- Pamari and meets a big pond near Village-Mohammadabad (Tundla) having area of around 2.0 Hectare as per Nagar Palika discussion. A culvert under passing National Highway which carries ponds water & rain water including the discharge of Mohammadabad village but presently no flow was noticed during inspection.

As per the report of Nagar Palika, Tundla. They have constructed permanent roof top slab over the Pamari drain and Toilets has been constructed over it for which septic tank & soak pit provided. During inspection it is noticed that the domestic sewage is discharged in Pamari drain. Which travels around 12 kms. & on the way of Sewage mixed waste water of the drain is used by local farmers for Irrigation purpose by providing Diesel Engine also as per their requirements. The drain passes through Village-Chulawali, Nagla Teja, Nagla Gadhiya (Rasulabad) & Nagla Chhar at approx 7 Kms having Lat. 27.156423⁰ & Long. 78.241558⁰. The drain ends nearby Village Nagla Chhar. The whole drain water is temporarily stopped by local farmers. After that there is no waste water/ sewage was flowing in the drain and the drain found in dry condition (**Photograph of the drain is attached as Annexure-C**). Hence at present there is no direct discharge in River Yamuna. Only during rainy season it may be meets River Yamuna. No other encroachment were found over the drain other than toilets during the inspection. Effluent samples was collected during inspection from the following sampling points.

5.0. Detail of Sampling points are given below.

| S.No. | Date of Sample Collection | Sampling Points | Lat. & Long. |
|-------|---------------------------|--|---|
| 1 | 09.01.2023 | Pamari (Panwari) Village (Drain) (Starting Point) | Lat. – 27.265867 ⁰ Long. – 78.23402 ⁰ |
| 2 | 09.01.2023 | Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the big pond | Lat. – 27.232182 ⁰ Long. – 78.236272 ⁰ |
| 3 | 09.01.2023 | Mohammadabad Village pond after meeting Pamari (Panwari) drain | Lat. – 27.231778 ⁰ Long. – 78.236378 ⁰ |

| | | | |
|---|------------|---|---|
| 4 | 09.01.2023 | Christ the king inter college, Mohammadabad, Tundla Road populated area Tundla. | Lat. – 27.228212 ⁰ Long. – 78.237052 ⁰ |
| 5 | 09.01.2023 | Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya (Before meeting River Yamuna) | Lat. – 27.209576 ⁰ Long. – 78.24508 ⁰ |

The effluents sample deposited to the Regional Office Laboratory, UPPCB, Agra for Analysis purposes. As per the sample Analysis report received from R.O., UPPCB, Agra Office. The quality of mixed Domestic effluents is not meeting the standards (Annexure-D).

6.0. Details of Analysis report are given below.

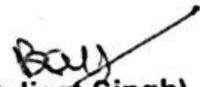
| S.No. | Sampling Points | Parameter as per water testing report | Standard |
|-------|--|--|--|
| 1 | Pamari (Panwari) Village (Drain) | P ^H - 7.9, TSS-687 mg/l, B.O.D.-194 mg/l, COD- 416 mg/l, TDS- 1718 mg/l | P ^H - 5.5 to 9.0 TSS - 100 mg/ltr BOD - 30 mg/ltr COD - 250 mg/ltr TDS- No Standard |
| 2 | Mohammadabad Village at Tundla, Pamari (Panwari) drain before meeting the pond -1 | P ^H - 8.1, TSS-109 mg/l, B.O.D.-28 mg/l, COD- 104 mg/l, TDS- 537 mg/l | |
| 3 | Mohammadabad Village pond-2 after meeting Pamari (Panwari) drain | P ^H - 7.7, TSS-164 mg/l, B.O.D.-58 mg/l, COD- 168 mg/l, TDS- 1511 mg/l | |

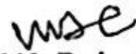
| | | |
|---|---|--|
| 4 | Christ the king inter college, Mohammadabad, Tundla Road populated area Tundla. | P ^H - 8.4, TSS-235 mg/l, B.O.D.-116 mg/l, COD- 384 mg/l, TDS- 2216 mg/l |
| 5 | Kothi No. 1, Tundla (R.P.F. Barack) after illegal Shauchalaya | P ^H - 8.1, TSS-128 mg/l, B.O.D.-114 mg/l, COD- 368 mg/l, TDS- 1841 mg/l |

7.0. Action Taken Report (ATR)

1. Asstt. Engineer (III), Irrigation deptt., Hathras has given letter Dt. 13.01.2023 to Executive Officer, Nagar Palika Parishad, Tundla that illegal Sauchalaya constructed over the Pamari drain should be removed within 03 days (Letter Copy enclosed).
2. A notice has been issued to Executive Officer, Tundla dt. 10.01.13 regarding sewage discharge in Pamari drain by U.P.P.C.B. (S.P.C.B.) (Copy enclosed).
3. Executive Officer, Nagar Palika Parishad, Tundla and Irrigation deptt., Hathras jointly demolished the illegal Sauchalaya through JCB machine on dt. 17.01.2023 & damaged the whole civil structure form Pamari drain and now sewage discharge in Pamari drain is stopped which was going through Sauchalaya. Compliance report of Executive Engineer, Irrigation deptt., Hathras in this regard dt. 18.01.2023 submitted.


(Surendra Pratap)
Executive Officer
Nagar Palika,
Tundla


(Baljeet Singh)
Executive Engineer
Irrigation Deptt.
Hathras


(V.K. Dubey)
Regional Officer
U.P.P.C.B.
Firozabad


(Shailendra Singh)
Sub.Divisional Magistrate
Tundla


(Ravi Ranjan)
District Magistrate